

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/ 2607 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
Principal Judge,  
Family Court-II, Kamrup(M).

Dated Guwahati the 10<sup>th</sup> April, 2025.

Sub: **Restricted holiday and casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/118/2025 dtd. 07.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025 as well as casual leave on 22.04.2025, along with station leave permission from the morning of 15.04.2025 till the morning of 23.04.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo.No.HC.VII-16/2002/ 2608 /A dated , 10-04-2025**

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.



**JT. REGISTRAR (VIGILANCE)**

